

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 70/(MAH)/2016
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2017

NAME OF THE PARTIES:

Mr. Vivek V. Makar

V/s.

M/s. Oriental Rubber Industries Ltd.

SECTION OF THE COMPANIES ACT: 397/398, 237b, 58,59 of the Companies
Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Anirudh Haiani
a/w Aashdein
Chivalwala
i/b HSA Advocates
for respondent Nos. 154
2659

Advocate
Advocate


Anirudh Haiani

Shweta Sardesai a/w
a/w Rizvi Namik
i/b Thakore Jamwala Assoc

Adv
for
petitioner


6/3/17

Order

CP No.70/397-398/ NCLT/MB//MAH/2016

List this matter for hearing on 24.3.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)